

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 189 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2020

Name of the Company: Saroj Ramesh Bhagat Proprietor Raaas Impex  
V/s  
Surshti Exports Pvt Ltd

Section: Section 9 of the IBC

**ORDER**

Learned Counsel Mr. Swapnil Newaskar appeared for the Operational Creditor.

Learned Counsel Mr. Kartoleua Pameri appeared for the Corporate Debtor.

We direct the Operational Creditor to serve notice to the Corporate Debtor once again by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 07.09.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 27th day of July, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)